

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM, AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 11th April, 2020

No.HC.V-77/2011/249/Estt(Pt.5)#### The following Officers and staff of this Registry are directed to attend duty for smooth function of Virtual Court as well as for Video Conferencing during COVID-19 lockdown period in the Hon'ble High Court and District Courts of Assam as follows with immediate effect until further order(s).

Sl.No.	Name	Designation	Duties
1	Sri Prakash Sharma <i>To be Assisted by</i> 1. Sri Subhash Chandra Das, Judicial Assistant 2. Sri Kushal Daimary, Computer Assistant 3. Sri Binod Baruah Computer Assistant	Project Manager	i. VCs among Judges. ii. VCs in between High Court and District Courts. iii. All other VCs of Judges.
2	Sri Mukul Bhattacharya <i>To be Assisted by</i> 1. Lintu Gohain Judicial Assistant	System Analyst	i. VCs of High Court cases hearing
3	Sri Bikash Kr. Sarma <i>To be Assisted by</i> 1. Sri Ansaarul Islam, Sr. Computer Assistant	Programmer	i. VCs of High Court cases hearing
4	Sri Pranab Duara To be assisted by System Officers of District Courts	Systems Officer	i. VCs of District Courts cases hearing

Further, the below mentioned staff are attached with the Hon'ble Chief Justice Secretariat in his Lordship's Bungalow for smooth function of Video Conferencing facilities.

1. Sri Nipan Kalita, Judicial Assistant
2. Sri Kuntal Bharadwaj, Judicial Assistant
3. Sri Biman Jyoti Uzir, Sr. Computer Assistant
4. Sri Rahul Singh, Sr. Computer Assistant

Lastly, the following staff are attached for smooth functioning of the Virtual Court as mentioned below:

Sl.no	Virtual Court No	Name of the Employee
1	Virtual Court No.1	1. Sri Jishukesh Chakraborty, Judicial Assistant 2. Sri Rajkamal Nath, Judicial Assistant

2	Virtual Court No.2	1. Sri Sibanta Duwarah, Sr. Computer Assistant 2. Sri Jatin Gogoi, Sr. Computer Assistant
3	Virtual Court No.3	1. Sri Ravi Kumar Rabha, Sr. Computer Assistant 2. Sri Manoj Kumar Nath, Computer Assistant
4	Virtual Court No.4	1. Sri Pranjal Sharma, Computer Assistant 2. Sri Jayanta Lohar, Computer Assistant
5	Virtual Court No.5	1. Sri Hitesh Chandra Das, Computer Assistant 2. Sri Kaushik Chandra Medhi, Computer Assistant
6	Virtual Court No.6	1. Sri Dip Jyoti Saikia, Computer Assistant 2. Sri Samuel Tumung, Computer Assistant
7	Pool	1. Sri Sandeep Kumar Sarma, Computer Assistant 2. Sri Probhat Deuri, Computer Assistant 3. Sri Dayananda Nath, Computer Assistant 4. Sri Labu Sinha, Computer Assistant

The Project Manager will act as overall in-charge of the above mentioned orders. In his absence System Analyst/ Programmer/Systems Officer respectively will act as in-charge for smooth functioning of the same.

During lockdown period if any transportation assistant is required the Deputy Registrar (Protocol) (+91-9864122004)/ Vehicle In-Charge (+91-9435748441) may be contact well in advance.

By Order,

Sd/-

REGISTRAR (ESTT)

Memo No.HC.V-77/2011/249A/Estt(Pt.5)

Dated: 11.04.2020

Copy for information and necessary action to:-

1. The Registrar (Vigilance/Admn/Judl/Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati.
5. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
6. The Project Manager, Computer Section is directed upload the order in the website of the Gauhati High Court, Guwahati.
7. The Chief Security Officer, Gauhati High Court, Guwahati.
8. The AOJ (_____), Gauhati High Court, Guwahati.
10. The Systems Officer, Gauhati High Court, Guwahati.
11. The Court Officer-I/II, Gauhati High Court, Guwahati.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.
13. All Persons concerned.
14. The Order File.


REGISTRAR (ESTT)

11/04/20